

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:713
ANSWERED ON:24.11.2009
EXPENDITURE ON LITIGATION
Nirupam Shri Sanjay Brijkishorilal

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Prasar Bharati has any policy of engaging lawyers and disbursing consultation fees to them;
- (b) if so, the details thereof indicating the prescribed fee paid to lawyers for legal services; and
- (c) the details of the total expenditure incurred by Prasar Bharati on litigation, separately indicating legal fee paid to lawyers during each of the last three years and the current year?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, (Dr. S. JAGATHRAKSHAKAN)

a)(b)&(c) Prasar Bharati has intimated that the fee to empanelled lawyers are paid as prescribed by Ministry of Law from time to time. Others like Attorney General, Solicitor General, ASGs, Senior Advocates, etc. have been paid on actual basis. There has been no definite procedure or policy on the subject, laid down in Prasar Bharati since inception.

A total of Rs. 90728402/- has been incurred by Prasar Bharati during last three year on litigation as detailed below: -

(All figures in rupees)

| | | | | |
|--------|----------|----------|----------|---------|
| Year | 2006-07 | 2007-08 | 2008-09 | 2009-10 |
| Amount | 23423361 | 30224158 | 34448731 | 2632152 |